

DIVISION BENCH
COURT - I

O-236

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/287(KB)2023
IA(COMPANIES.ACT)/188(KB)2023,
IA(COMPANIES.ACT)/214(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	MR. KARAN SINGH GREWAL VS CALCUTTA CRICKET & FOOTBALL CLUB
UNDER SECTION	SEC. 97(1) SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Petitioner
Ms. Suparna Sardar, Adv.]

Mr. Rishav Banerjee, Adv.] For R-1
Ms. Rishika Goyel, Adv.]

Ms. Urmila Chakraborty, Adv.] For R-12

Mr. D.N. Sharma, Adv.] For R-14
Mr. Shaunak Mitra, Adv.]

O R D E R

1. Ld.Counsel for the parties present.
2. It is stated that an Appeal is has been filed before the Hon'ble NCLAT and the same has been posted on 02/05/2024.
3. In view of this position, upon request by Ld. Counsel for the parties, Post the matter on **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ